

Offences registered by NCPCR

457. DR. BHARATKUMAR RAUT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of offences that have been registered by the National Commission for Protection of Child Rights (NCPCR) since 2007;
- (b) the number of cases that have been settled by the NCPCR during the last four years; and
- (c) whether the Ministry is satisfied with the performance of the NCPCR?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The National Commission for Protection of Child Rights (NCPCR) has registered 2941 cases of offences as on 17.11.2011, out of which 1193 cases have been settled during the last four years.

(c) NCPCR has been performing its statutory functions as detailed under Section 13 of The Commissions for Protection of Child Rights Act, 2005. NCPCR taken up various child rights issues, such as, corporal punishment, child labour, malnutrition, right to education, HIV/AIDS and protecting rights of children in areas of civil unrest. NCPCR is implementing the Bal Bandhu Scheme in areas of civil unrest. It has also conducted inspections/inquiry visits to Children's Homes on the directions of the Hon'ble Delhi High Court and has made recommendations on participation of children in reality shows.

Child nutrition plan in ICDS

458. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has decided to revamp the child nutrition plan in the Integrated Child Development Services (ICDS) of the country; and
- (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The Government in Ministry of Women and Child Development has initiated the process of Strengthening and Restructuring of Integrated Child Development Services (ICDS) Scheme, under which, along with other initiatives/interventions, the proposal for revising the cost norms of Supplementary Nutrition Programme and linking it with Consumer Price Index are also included. These form part of EFC proposal which has been circulated for inter-ministerial comments.

Welfare schemes of women and children

459. SHRI DHIRAJ PRASAD SAHU: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state: